

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 1340
TO BE ANSWERED ON DECEMBER 18, 2018
PUBLIC TRANSPORT**

No. 1340

SHRI VENKATESH BABU T.G.:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is aware that the total number of buses available for public transportation in the country is only 3 lakhs as against the requirement of 30 lakhs which results in manifold increase of two and four wheelers;**
- (b) if so, the number of public transport buses which are presently in operation in the country as against the requirements, State-wise along with the reasons for the low availability of such buses;**
- (c) whether the Union Government has provided any assistance/any proposal to assist the States for augmenting their share of public transport buses;**
- (d) if so, the details thereof, State-wise; and**
- (e) if not, the reasons there for?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) & (b) Urban Transport is intertwined with Urban Development, which is a State subject. As such statistical data of buses for public transportation are to be maintained by the States/ Union Territories/Urban Local Bodies.

(c) & (d) Government of India provided financial assistance of Rs.2783.93 crore for procurement of buses under Jawaharlal Nehru National Urban Renewal Mission (JnNURM) in the form of Additional Central Assistance (ACA) to various State Governments/Union Territories in two phases upto 31.03.2014. Subsequently, funding was continued under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) upto 31.03.2017. Details of financial assistance are at Annexure-I.

(e) Does not arise.

ANNEXURE-I REFERRED TO IN REPLY TO PARTS (c) AND (d) OF THE LOK SABHA UNSTARRED QUESTION NUMBER 1340 FOR ANSWER ON 18.12.2018 ASKED BY SHRI VENNKATESH BABU T.G.

Details of financial assistance provided to State Governments/Union Territories for procurement of buses sanctioned under the erstwhile Jawaharlal Nehru National Urban Renewal Mission (JNNURM) during phase-I (2008-09 &2013-14).

(Rs. in crore)

Sl. No.	Name of States	No. of Buses Sanctioned	Government of India Share Released
1	Andhra Pradesh	1540	131.98
2	Arunachal Pradesh	25	2.94
3	Assam	200	32.17
4	Bihar	125	12.68
5	Chandigarh	100	25.38
6	Chhattisgarh	100	10.69
7	Delhi	1728	224.15
8	Goa	50	5.04
9	Gujarat	803	77.79
10	Haryana	150	24.57
11	Himachal Pradesh	75	5.47
12	Jammu & Kashmir	150	18.98
13	Jharkhand	250	11.95
14	Karnataka	1150	142.55
15	Kerala	350	62.32
16	Madhya Pradesh	609	59.06
17	Maharashtra	2470	194.68
18	Meghalaya	120	13.28
19	Manipur	25	3.04
20	Mizoram	25	1.46
21	Nagaland	25	1.92
22	Orissa	125	10.52
23	Puducherry	50	7.96
24	Punjab	350	37.67
25	Rajasthan	435	71.02
26	Sikkim	25	2.25
27	Tamil Nadu	1600	130.7
28	Tripura	75	12.43
29	Uttar Pradesh	1310	130.3
30	Uttarakhand	145	13.52
31	West Bengal	1300	68.52
	Total (A)	15485	1546.99

Details of financial assistance provided to State Governments/Union Territories for procurement of buses sanctioned under the erstwhile Jawaharlal Nehru National Urban Renewal Mission (JNNURM) Phase-II (2014-15) and continued under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) up to 31.03.2017.

(Rs. in crore)

Sl. No.	Name of States	No. of Buses Sanctioned	Government of India Share Released
1	Andhra Pradesh	370	49.13
2	Assam	330	99.01
3	Bihar	526	44.92
4	Chandigarh	170	11.62
5	Chhattisgarh	292	34.99
6	Goa	50	9.00
7	Himachal Pradesh	800	167.25
8	Karnataka	1701	229.50
9	Kerala	400	100.53
10	Maharashtra	1055	184.28
11	Meghalaya	240	43.35
12	Puducherry	50	13.68
13	Punjab	20	2.14
14	Rajasthan	280	30.79
15	Sikkim	41	7.66
16	Telangana	210	42.72
17	Tripura	100	21.94
18	West Bengal	874	144.43
	Total (B)	7509	1236.94
	Grand Total (A+B)	22994	2783.93